

hon. Finance Minister that it is totally a wrong provision and it should be reconsidered. You have stated that Rs. 20 or 26 crores are collected but the cost of collection exceeds this amount. I do not agree to it. All the same, this system could have established socialism in its true sense. The Government should take over the property of the people who own in abundance and should distribute it among the needy and the poor. The objective behind imposing wealth tax and Estate Duty was to realise the maximum money and distribute that among the needy and the poor. But we do not understand as to how you have simplified and rationalized the taxes under which Estate Duty has been abolished on the one hand and wealth tax has been enhanced on the other. Therefore, some changes are necessary in this system to achieve real socialism which our party has adopted. Here some Communist Party Members have started saying that we have abandoned socialism but we have not given it up and our ideology remains the same even now. Actually you have formulated certain laws in such a way that some people have got a chance to accuse us on those points. They should not be given such chances. You should devise some system under which the difficulties of the common man are removed on the one hand and taxes are imposed on the wealthy persons on the other so that a restriction is put on their accumulating black money. If you want to grant some exemption through this Bill then enact some other law for the big and the rich people. Bring such changes in the income tax laws or make some other arrangement so that Government is able to recover maximum black money from these persons, which they have accumulated on the pretext of agricultural income, and also restriction is put on its expansion. This type of arrangement is badly needed.

With these words I support this Bill.

18.00 hrs.

[*Translation*]

SHRI MOOL CHAND DAGA (Pali) : Mr. Deputy Speaker, Sir, call my name so that I may have a chance to speak.

[*English*]

MR. DEPUTY SPEAKER : I will call you tomorrow.

[*Translation*]

SHRI MOOL CHAND DAGA : Mr. Deputy Speaker, Sir, one thing is there.

[*English*]

MR. DEPUTY SPEAKER : You can continue tomorrow.

18.01 hrs.

BUSINESS ADVISORY COMMITTEE

Twenty-eighth Report

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : I beg to present the Twenty-eighth Report of the Business Advisory Committee.

18.00 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, November 5, 1986/Kartika 14, 1908 (Saka)